

**Appointment to the post of Security Officer for Door Darshan**

10696. SHRI M. A. HANNAN AL-HAJ: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) why only engineers of 'Doordarshan' are given the post of Security officer;

(b) why the staff artists such as Producers, Designer or the Camera-man are not considered for the post of security officer while they are working personals on the floor (studios);

(c) why in Radio non-engineers man is the incharge of security etc.; and

(d) while in the film industry the camera man becomes the incharge of the studios but why not in doordarshan studios?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI L. K. ADVANI): (a) and (c). There is no post of Security Officer as such in Doordarshan. However, suitable Gazetted Officers are assigned the work of security in addition to their own duties. In view of the special requirements of Doordarshan Kendras which use very costly and sophisticated machinery and equipment (for example, Audio and Video equipments, Video Tape Recorders, Telecine Camera Chains, Vision Mixing and Lighting equipment, Air-conditioning plant, OB Van Transmitter, Microwave equipments, Engineering and other stores, etc.) the security work in Kendras is placed by and large in the charge of an Engineering Officer. Officers other than Engineers are also placed in charge of the Security job according to the requirements of the Kendra/station. Similar position prevails in AIR stations where out of 97 officers looking after security work, 80 are Engineers, 10 are Programme Officers and 7 belong to other categories (including Police Officers on deputation).

(b) No staff Artist has been nominated as Security Officer since staff Artists are not Gazetted Officers.

(d) Film industry has its own norms and procedures and they are not applicable to Doordarshan Kendras.

**Securing of contracts by Engineers India Ltd.**

10697. SHRI L. L. KAPOOR: Will the Minister of PETROLEUM CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether it is a fact that Engineers India Limited secure contracts from Government/public sector undertakings at higher rates than normal rates offered by private sector companies and then in turn give away the entire contract to sub-contractors belonging to private sector and thereby apportioning commission for themselves; and

(b) the substantial technological contribution made by EIL in the execution of the top highest value contracts taken by them from Government/public sector undertakings during the last eight years?

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI H. N. BAHUGUNA): (a) and (b). The information is being collected and will be laid on the Table of the House.

**Petition of Tobacco Merchants Association, Kaimganj**

10698. SHRI MANOHAR LAL: Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state:

(a) what effective steps have been taken in the matter of petition dated 29th November, 1978 of the Tobacco Merchants Association, Kaimganj, in respect of entertaining petition, by the High Court directly from the petitioner in which the officer concerned against whom allegations are made or who is the concerned party to put defence in person;